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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To :- The District & Sessions Judge
Cachar, Silchar

Dated Guwahati, the _____ December, 2021

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. JCD/I/19/21/4566 dated 15.12.2021

Sir,

With reference to the above, I am directed to inform you that Smti Fung Yan Loi, Munsiff-cum-Judicial Magistrate First Class, Lakhipur, Cachar has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 w.e.f. 27.12.2021 to 03.01.2022 to visit her home town Tezpur, Sonitpur along with her minor daughter, by the shortest possible route, as per existing Rules.

Smti Yan Loi may be informed accordingly.

Yours faithfully

self

REGISTRAR (VIGILANCE)

emo NO. HC.VII-03/2020/7151 - 7154 /A. dated 23/12/21
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Fung Yan Loi, Munsiff-cum-Judicial Magistrate First Class, Lakhipur, Cachar for information with reference to her letter No. MJMFC/LKP/21/128 dated 14.12.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

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REGISTRAR (VIGILANCE)

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